

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Divison Bench)

Item No.-503
IB-391/ND/2023
IA-755/2024

IN THE MATTER OF:

Kashyapi Infrastructure Pvt. Ltd.

.....Applicant

Vs.

Omkar Nests Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 04.06.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv Eshna Kumar, Adv Akshat Maheshwari in IA-755/2024, Adv Avtaar Singh

For the Respondent : Adv Eshna Kumar, Adv Akshat Maheshwari in main matter

ORDER

IB-391/ND/2023 & IA-755/2024:-

Ld. Counsel for the Operational Creditor is present and submitted that he is not feeling well and therefore, sought adjournment. Ld. Counsel for the Corporate Debtor is also present and has no objection for the same. In view of this, list this matter on **26.07.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**